

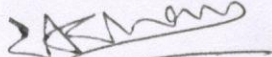
File No. N-9/34/2018-NM
Government of India
Ministry of Law and Justice
(Department of Justice)

Jaisalmer House,
26-Mansingh Road, New Delhi-110011
Dated: 29th January, 2019

SANCTION ORDER

Sanction of the Competent Authority is hereby accorded to the payment of Rs. 4,25,730/- only (Rupees Four Lakhs Twenty Five Thousand Seven Hundred Thirty Only) to National Institute of Technology, Rourkela towards **First Installment** (being 20% out of the total project cost of Rs. 21,28,650/-) (non-recurring expenditure) for undertaking research project titled "A Study of Cheque-bounce cases under Negotiable Instruments(NI) Act 1881" submitted by National Institute of Technology, Rourkela vide letter dated 05.12.2018 (revised) under the Scheme of Action Research and Studies on Judicial Reforms and as per the agreement signed by National Institute of Technology, Rourkela and Department of Justice on 29th January, 2019. The implementing agency is requested to adhere to the timeline mentioned in the approved proposal and agreement dated 29.01.2019.

2. The expenditure involved is debit to Demand No. 61 during 2018-19 (Plan) under MH 2014-Administration of justice, 17-National Mission for Justice Delivery and Legal Reforms; 17.02-Action Research and Studies on Judicial Reforms, 17.02.50-Other Charges.
3. This has been entered in the Register of Grants/Expenditure at Sl. No. 1 at page No. 155-156.
4. This issues with the concurrence of AS & FA [Law] vide their Note No. 28 dated 20.12.2018 and approval of Secretary (Justice) vide Note No. 29 dated 21.12.2018 in eOffice/Computer File No. 4350.



(Z.A. Khan)

Under Secretary to the Government of India
Telefax: 23072139

To,
Pay & Accounts Officer,
Ministry of Law & Justice, Department of Legal Affairs,
Janpath Bhawan, Janpath,
New Delhi

Copy to:-

1. Cash Section, Department of Justice with one spare copy and a copy of Agreement. It is requested that the payment may be made through e-payment to National Institute of Technology, Rourkela.
2. Under Secretary (Admin-II), Department of Justice, Jaisalmer House, New Delhi.
3. IFD/Budget Division, Ministry of Law and Justice, Legislative Department, Shastri Bhawan, New Delhi.
4. NIC, Jaisalmer House, New Delhi for uploading on the Department of Justice website.
5. School of Management, National Institute of Technology (Kind Attention: Prof. Animesh Biswas, Director), Sector-1, Rourkela-769008, Odisha with a signed copy of agreement dated 29.01.2019.
6. Under Secretary, Admn-I, Department of Justice, Jaisalmer House, New Delhi.
7. Principal Accounts Office, 4th Floor, Ministry of Law and Justice, Lok Nayak Bhawan, Khan Market, New Delhi.
8. Guard File.
9. Spare Copies-5.